

DELHI LEGISLATIVE ASSEMBLY

REVISED LIST OF BUSINESS

Wednesday, 20th March, 2013/01 Chaitra, 1935 (Saka)

2.00 PM

1. **Question Hour:** Starred Questions as shown in the separate list to be asked and replies given.
2. **Special Mention (Rule 280):** Following Members to raise matters under Rule 280:
 1. Shri Surender Kumar
 2. Shri Ramesh Bidhuri
 3. Ch. Bharat Singh
 4. Shri Anil Kumar
 5. Shri Sumesh Shokeen
 6. Shri Dharam Deo Solanki
 7. Shri Pardyumn Rajput
 8. Shri Jai Bhagwan Aggarwal
 9. Shri Anil Jha
 10. Shri Mohan Singh Bisht
3. **Papers to be laid on the Table:**
 1. **Smt. Sheila Dikshit, Chief Minister** to lay the copies of following papers(English & Hindi Version):
 - (i) Notification No. F14 (13)/LA-2012/Con2law/179 dated 28.12.2012 regarding "The Delhi Value Added Tax (Fourth Amendment) Act, 2012, (Delhi Act 14 of 2012).
 - (ii) Notification No.F.3 (9)/Fin./Rev-I/2012-13/DSVI/34-39 dated 15.01.2013 regarding effective date of Commencement of date in r/o "The Delhi Value Added Tax (Fourth Amendment) Act, 2012. (Delhi Act 14 of 2012).
 - (iii) Notification No.F. 3(13)/Fin(Rev-I)/2012-13/DSVI/180 dated 28.02.2013 regarding notification for providing of the Composition Scheme for registered engaged exclusively in carrying out works contract for cash or for deferred payment or for valuable consideration in Delhi.
 2. **Dr.A.K.Walia, Minister of Health & Family Welfare** to lay the copy of Annual Accounts together with the Audit Report for the financial year 2009-10 in r/o Guru Gobind Singh Indraprastha University (English & Hindi Version).
4. **Budget (2013-14)**
 - 1.**Annual Budget (2013-14):**
Smt. Sheila Dikshit, Chief Minister to present the Annual Budget of Govt. of NCT of Delhi for the Financial Year 2013-14.
 2. **Presentation of Demands for Grants(2013-14):**
The Chief Minister to present the Demands for Grants for the Financial Year 2013-14.
 3. **Presentation and voting on the Supplementary Demands (2012-13):**
The Chief Minister to present the first and final batch of Supplementary Demands for the Financial Year 2012-13.
 4. **Appropriation (No.1) Bill, 2013:**
The Chief Minister to introduce the 'Appropriation (No.1) Bill, 2013 (Bill No. 02 of 2013) with the leave of the House.
The Chief Minister also to move that the Bill be considered.

Delhi
20th March, 2013

P.N.Mishra
Secretary